

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:2913
ANSWERED ON:14.03.2000
FAKE MEDICAL DEGREES
BRIJLAL KHABRI;CHINMAYANAND;HARIBHAI PARTHIBHAI CHAUDHARY

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether several doctors are engaged in medical practice in Delhi without having recognised medical degree, diploma or certificate;
- (b) if so, the details thereof;
- (c) whether any survey has been conducted in this regard;
- (d) if so, the details and outcome thereof;
- (e) whether the Government propose to ban on the activities of these fake doctors; and
- (f) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (INDEPENDENT CHARGE)
(SHRI N.T. SHANMUGAM)

- (a)&(b) Based on the complaints received, the Govt. of NCT of Delhi had conducted 283 raids during the year 1997-98, 1998-99 through its Directorate of Health Services and identified 63 fake doctors against whom the complaints have been made to the Police for taking further necessary action.
- (c)&(d) No survey has been conducted in this regard.
- (e)&(f) A person cannot practice legally any system of medicine unless he possesses recognised medical qualification and is registered with the respective Councils.